

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3237
ANSWERED ON:14.12.2011
COAL GASIFICATION AND LIQUEFICATION
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) the details of public and private captive coal block holding companies granted permission by the Government for undertaking gasification, coal to methane and coal to liquefaction;
- (b) whether the said works have been started by the captive coal block holders in accordance with the permission granted by the Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) : The names of the companies which have been allocated coal blocks for coal-to-liquid(CTL) project is given below:-

Name of allocatee	Name of Block	Geological resources (in Million tones)
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(i) Jindal Steel & Power Ltd.	Ramchandi Promotional	1500
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(ii) Strategic Energy Systems Ltd.	North of Arkhapal-Srirampur	1500
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No coal blocks have been allotted for undertaking gasification. Blocks for extraction of Coal Bed Methane are allotted by the Ministry of Petroleum and Natural gas.

(b) to (d): Ramchandi Promotional and North of Arkhapal-Srirampur are unexplored blocks, the allocatees are required to achieve the rated capacity of the mine in 110 months after preparation of Geological Report (GR).